

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

MP C.A.T./MP. No. 541 /1993 (in T.A. No. 27/92)

Ardesb Kumar Versus U.O. 9. 2. 93

Date of Order	Orders
	This is an MP (in T.A. No. 27/92) for Restoration of the T.A. which was dismissed in default on 6-8-93 (copy issued on 14/8/93). It is an Order & <u>D.O. Case</u> <u>50 (J) 2/MP</u> 3/14/10
<u>15-10-93</u> Copy sent to the app. and sent el con Nil 3084 22-11-93 6/11/93	Mr Monish Bhandari - Counsel for the petitioner 20-10-93 9/10/93 27/93 REGISTRAR C.A.T., JAIPUR <u>20/10/93</u> Mr. Monish Bhandari - Counsel for petitioner. Heard the learned counsel for petitioner. This is an M.P. for restoration of the T.A. No. 27/92 ^{which} was dismissed in default on 6/9/93. We are satisfied with the reasons for restoration stated in the petition. The T.A. is restored to its original position ^{and it} may be listed for hearing on 22/11/93. M.P. stands disposed of.  T. P. Sharma Administrative Member  Gopal Krishna Member (Judicial)